

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2016
TO BE ANSWERED ON 29TH NOVEMBER, 2019**

AYUSHMAN YOJANA CARDS

2016. DR. MUNJPARA MAHENDRABHAI KALUBHAI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has taken note of the fact that many eligible families have not received 'Ayushman Yojana' cards; and

(b) if so, the details thereof and the necessary steps taken in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): The Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is an entitlement-based scheme and there is no requirement of registration or enrolment of beneficiaries. Accordingly, no scheme specific card is required to avail the benefits under the scheme.

However, in order to create awareness and facilitate availing of benefits, after verifying the identity of beneficiaries under the scheme, e-cards have been issued to the beneficiaries.

Memorandum of Understanding (MoU) has been signed with Common Service Center (CSC) e-Governance Services India Limited, under Digital India Initiative of Government of India, for utilizing their network of CSCs to verify AB-PMJAY beneficiaries' identity under the scheme for issuance of e-card.

Besides, beneficiary identification process is undertaken at all the empanelled hospitals including private service providers through Pradhan Mantri Arogya Mitras (PMAMs).

Further, Open Beneficiary Identification System policy has been launched whereby States can deploy/engage services of different public or private entities to facilitate the beneficiary identification process.